Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (LB) No. 163 of 70223 dated 20.10.2023 (order received on 25.10.2023)
List of secured financial creditors belonging to any class of creditors
List of secured financial creditors belonging to any class of creditors

SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim under
No.		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related	% of	contingent claim	any mutual	claim not	verification
						security	covered by	party?	voting		dues, that	admitted	
				NIL									
	Total		₹0	₹ 0.0					0.00%			-	₹ 0.0